

①

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI**

Original Application No. 21 of 2025 (SZ)

Tribunal on its own motion –
SUO – MOTU Based on the News
Item in The Webdunia Tamil Nadu E-Newspaper
Chennai edition dated 20.01.2025,
“Kaanum Pongal garbage problem: Chennai
Has forgotten what it learnt after 2015 floods”. ...Petitioner

-Vs-

The Commissioner,
Greater Chennai Corporation,
Rippon Buildings,
Chennai - 600 003 and others....Respondents

**STATUS REPORT FILED BY THE
GREATER CHENNAI CORPORATION - 5TH RESPONDENT**

I, P.S.Srinivasan, Son of Mr.Shanmugam, Hindu aged about 59 years, the Zonal Officer, Zone - IX, Greater Chennai Corporation, having office at No.4, Lake Area 4thCross Street, Nungambakkam, Chennai – 600 034, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Zonal Officer, Zone - IX, Greater Chennai Corporation herein and as such am well acquainted with the facts and circumstances of the case through available records. I am filing this Status Report on behalf of the Greater Chennai Corporation.
2. I submit that on the occasion of Pongal Festival, the officials of Greater Chennai Corporation have engaged 40 workers to clean the garbage which are strewn at Marina Beach and

(2)

also 30 workers have been engaged by the officials of Greater Chennai Corporation to clean the garbage which are strewn in the loop roads at Marina Beach.

3. I submit that additionally 7 tractors have been deployed to remove the garbage mixing with sand dunes in the Marina Beach. Furthermore, 44 Nos of Compactor Bins having 1100 litres of capacity have been placed in the loop roads and also 25 Nos of Steel Garbage Bins along with Wooden Bins have been placed to remove the "Dry Waste" and "Wet Waste".
4. I submit that a "Hook Bin" have been placed near Coast Guard, Anna Memorial House for the usage of General Public to dispose the Garbage. It is further submitted that an Awareness relating to disposal of waste in garbage bins have been given to General Public through public address system by the officials of Greater Chennai Corporation.
5. I submit that cleaning of Marina service road and other area is undertaken by private company on daily bases in three shifts.

It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass appropriate orders as the Hon'ble Tribunal may deem fit and proper under the circumstances of the case and thus render justice.

P. S. Srinivasan
ZONAL OFFICER IA
GREATER CHENNAI CORPORATION

Ag

(3)

COUNSEL FOR 5TH RESPONDENT

Solemnly affirm at Chennai)(
 On this ^{5th} day of ~~August~~ ^{September} 2025)(
 and signed his name in my)(
 presence.)(

P. S. Srinivasan

Before Me

**ZONAL OFFICER IX
GREATER CHENNAI CORPORATION**

Advocate, Chennai

wh
E.No. 340/96.

4

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI**

Original Application No. 21 of 2025 (SZ)

**STATUS REPORT
FILED BY THE
GREATER CHENNAI CORPORATION**

**TH.N.R.RAMESH KANNA,
COUNSEL FOR RESPONDENTS**